

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: The 01<sup>st</sup> May, 2026**

**No. 386 A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-**

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting.</b>	<b>Name of the station where the officer has been transferred.</b>	<b>Chain of Transfer</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>
<b>1.</b>	Sri Sushant Kumar, Principal District and Sessions Judge, Kishanganj.	Nalanda at Biharsharif	Vice Sri Gurvinder Singh Malhotra, Principal District and Sessions Judge, Nalanda at Biharsharif who has been transferred and posted as Principal District and Sessions Judge, Madhepura.
<b>2.</b>	Sri Gurvinder Singh Malhotra, Principal District and Sessions Judge, Nalanda at Biharsharif.	Madhepura	Vice Sri Balram Dubey, Principal District and Sessions Judge, Madhepura, who has been appointment to the post of Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Govt. of Bihar, Patna.
<b>3.</b>	Ms. Namrata Tiwary, Principal Judge, Family Court, Saran at Chapra.	Kishanganj	Vice Sri Sushant Kumar, Principal District and Sessions Judge, Kishanganj who has been transferred and posted as Principal District and Sessions Judge, Nalanda at Biharsharif.

**By order of the High Court,**

**Sd/- S.G.Mishra**

**Registrar General**

**Memo No. 41085 - 41107 /A. D. Apptt., Patna, the 01<sup>st</sup>, May, 2026**

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / the Principal District and Sessions Judges, Kishanganj / Nalanda at

Biharsharif / Madhepura / Saran at Chapra / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c., Statistical Section, Patna High Court, Patna / Section Officer-I/c., A.D. Misc. Section, Patna High Court, Patna / Section Officer-I/c., Vigilance Cell, Patna High Court, Patna / Section Officer-I/c. Legal Cell, Patna High Court, Patna / Section Officer-I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c AD General Section / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**(The officers named at Sl. Nos. 1, 2 and 3 are directed to make over charge of their present assignments, after completion of the ensuing National Lok Adalat scheduled to be held on 09.05.2026, in consultation with Sri Gurvinder Singh Malhotra, Sri Balram Dubey and Sri Sushant Kumar, respectively, in order to join their new assignments. )**

By order of the High Court,

  
Registrar General.